

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 29-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/462(CHE)/2022

PETITION NUMBER : IBA/877/2019

**NAME OF THE APPLICANT : Ramachandran Subramanian (Liquidator)
M/s Core Indo Ispat Pvt Ltd**

NAME OF THE RESPONDENT(S) :

**UNDER SECTION : Sec 54 of IBC, 2016 R/w Rule 11 of NCLT
Rules 2016**

ORDER

Ld. Counsel Mr. Toti Jayashankar for the Applicant.

This is an Application for dissolving the Corporate Debtor under Section 54 of IBC, 2016.

In this case updated Form H has been filed vide Diary No.2071 dated 26.04.2024.

List the Application for hearing on **28.05.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

phk

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)